

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ACCENT PACKAGING PRIVATE LIMITED Date of Commencement of Liquidation: 04-01-2024; List of Stakeholders as on Date: 16-07-2024; Name of IP: Sanjay B Shah; Process Number: 1; Last 5 digit of registration number: 14106

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	626006	1	626006				NA
2	Liquidation costs incurred till date	1	1257825	1	1257825				NA
3	Secured financial creditors	2	115401110	2	115401110				Annexure 3
4	Unsecured financial creditors	33	133858541	26	106357003		3207212		Annexure 4
5	Operational creditors (Workmen)	10	442845	10	442845				Annexure 5
6	Operational creditors (Employees)	1	306500	1	306500				Annexure 6
7	Operational creditors (Government Dues)	2	18504068	2	2006			18502062	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	49671819	12	41196231		8473046	2542	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		62	320068714	55	265589526	0	11680258	18504604	